

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 152 OF 2015

Dated: 29th March, 2016

In the matter of:-

Punjab State Transmission Corpn. Ltd. Appellant (s)

Versus

**Punjab State Electricity Regulatory
Commission & Anr.Respondent(s)**

ORDER

The Court has not assembled. As agreed by the parties, list the
matter on **11.05.2016.**

COURT MASTER